## **BENCH-I**

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.136/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th October 2017, 10.30 A.M

Name of the Company		Tara Jain		
		Versus-		
_		Misrilall Mines Pvt.Ltd & Ors		
Under Section		397/398		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL		Appearing on behalf of	Signature with date
		ETTERS)		1 1/0
1	AKASH	SHARMA, Pr.CS	Petitioner	(Akash Sharna)
				10.10.17

ORDER

The Ld. PCS for the petitioner is present. No one appeared from the side of the respondent(s).

List on 28-11-2017 for argument.

(Jinan KR) Member(J)

(Vijai Pratap Singh) Member(J)